

MTs. of coarse grains. In addition to this, Government of Maharashtra have been allowed a quota of 1.6 lakhs MTs of Non-Fair Average Quality Jowar and 3.3 lakh MTs of Fair Average Quality Jowar. With effect from 1.3.94, the export of Hybrid Jowar - Feed Grade has been decontrolled.

[*Translation*]

Outstanding Dues Against N.T.C.

2498. SHRI VILASRAO NAG-NATHRAO GUNDEWAR:
DR. VASANT PAWAR:

Will the Minister of TEXTILES be pleased to state:

(a) whether N.T.C. owes about Rs. 72 crores to Maharashtra State Cooperative Cotton Growers Marketing Federation for supply of cotton;

(b) if so, whether the Government of Maharashtra and the Cooperative Cotton Growers Marketing Federation have made any request to NTC with regard to payment of dues; and

(c) if so, the steps taken by N.T.C. for payment of outstanding dues?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKATSWAMY): (a) to (c). An amount of Rs. 74.17 crores was outstanding as on 31st December, 1993 for payment to Maharashtra State Cooperative Cotton Growers' Marketing Federation for supply of cotton to NTC. Several references have been received for settlement of these dues. Cotton is purchased by NTC on credit terms, hence there are bound to be certain outstanding dues for payment at any given point of time. Such outstanding are cleared from time to

time, upon generation of resources and receipt of funds for liquidity and towards reimbursement of cash losses.

Unemployed Engineers in U.P.

2499. SHRI ARJUN SINGH YADAV: Will the Minister of LABOUR be pleased to state the number of unemployed degree, diploma and I.T.I. certificate holders, respectively, in Engineering in Uttar Pradesh as till date?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): As per the estimates worked out by Institute of Applied Manpower Research, New Delhi, the total number of unemployed degree and diploma holders in Engineering in Uttar Pradesh in the year 1991 was 971 and 7538 respectively. Such estimates for I.T.I. certificate holders is not available. However, the total number of ITI certificate holders registered with the Employment Exchanges, all of whom were not necessarily unemployed, as on 31st December, 1991 in Uttar Pradesh was 136.0 thousands.

EPF Scheme

2500. DR. SAKSHIJI: Will the Minister of LABOUR be pleased to state:

(a) whether the Government have formulated any scheme to make the Employees Provident Fund Scheme more effective and attractive for employees; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b). The working of the EPF Scheme is generally satisfactory. However a massive computerisation programme has been launched in the EPF Organisation for making further

improvements in the services to the subscribers. The Government has also decided to modify the existing EPF Scheme and introduce a suitable pension scheme for the benefit of the EPF subscribers. For this purpose a bill to amend the Employees' Provident Fund and Miscellaneous Provisions Act, 1952 has already been introduced in the Rajya Sabha.

Financial Assistance to Voluntary Organisations for Child Labour

2501. SHRI CHINMAYANAND SWAMI: Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to enhance the amount of assistance to the voluntary organisations working in the field of child labour for implementation of ongoing and fresh projects for the welfare of child labour; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) Yes, sir.

(b) Details are given below:—

Name of the Scheme	7th Plan Allocation	8th Plan Allocation
National Child Labour Project	Rs. 397.30 lakhs	Rs. 1185 lakhs
Grants-in-aid Projects	Rs. 80.45 lakhs	Rs.200 lakhs

[English]

Requirement of Personnel for Civil Aviation

2502. SHRI RAMESH CHENNI-THALA:
SHRI RAJVEER SINGH:
DR. LAL BAHADUR RAWAL:
SHRI BHEEM SINGH PATEL:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the estimated requirement of different categories of personnel for civil aviation for the next ten years;

(b) whether aviation personnel are available in the country as per the requirement;

(c) if so, the details thereof;

(d) if not, whether the Government propose to include aviation education and safety in school and college curriculum to meet the demand for personnel for civil aviation; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (e). Information is being collected and will be laid on the Table of the House.